## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 197 OF 2015**

Dated: 14<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Sree Rayalaseema Alkalies & Allied Chemicals Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Ms. Srishti Govil for R.2,4 & 6

Mr. Ashok Bannidinni for R.5

## **ORDER**

Learned counsel for respondent No. 5 seeks four weeks more time to file reply. He may take steps to file the same on or before 13.10.2017 after serving copy on the other side.

List the matter on <u>31.10.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt